



**Central Administrative Tribunal  
Principal Bench, New Delhi**  
**O.A. No. 2613/2019**

**This the 28<sup>th</sup> day of September, 2020**

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. A. K. Bishnoi, Member (A)**

1. Rinku, Aged -29 Years 'D',  
S/o Sh. Randhir,  
Working as Helper/TMC,  
in Northern Railway, Delhi Division,  
R/o Vill. Lalheri Kalan,  
Distt. Sonipat (Haryana).
2. Shiv Sagar, Aged – 34 years, 'D',  
S/o Sh. Vishva Nath,  
Working as Trackman,  
in Northern Railway, Delhi Division,  
R/o Vill. Pipara Nazir, Ward No. 02,  
Post Salimpur, Distt. Devaria (UP).

...Applicants

(By Advocate: Mr. Yogesh Sharma)

**VERSUS**

1. Union of India through,  
The General Manager,  
Northern Railway, Baroda House,  
New Delhi.
2. The Divisional Railway Manager,  
Northern Railway, Delhi Division,  
State Entry Road, New Delhi.
3. The Dy. Chief Engineer/TMC/Line,  
Northern Railway, Delhi Division,  
State Entry Road, New Delhi.
4. The Sr. Section Engineer,  
Northern Railway, Track Depot,



Shakurbasti, New Delhi.

...Respondents

(By Advocate: Mr. Satpal Singh)

**ORDER (Oral)**

**Justice L. Narasimha Reddy, Chairman:**

This OA is filed challenging the orders dated 29.09.2018 and 04.10.2018 through which the request of the applicants herein for mutual transfer was rejected.

Learned counsel for the applicants submits that during the pendency of the OA, a circular was issued on 11.09.2019 which helps the applicants. In view of these developments, learned counsel for the applicants seeks permission to withdraw the OA with liberty to the applicants to submit representations in terms of the circular dated 11.09.2019.

2. The OA is dismissed as withdrawn, leaving it open to the applicants to make representations. It shall be open to the respondents to take such steps as and when the request is received.

**(A.K. Bishnoi)**  
**Member (A)**

**(Justice L. Narasimha Reddy)**  
**Chairman**

/pj/ns/ankit/sd/RKS